

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.274
TO BE ANSWERED ON 05.12.2023**

RESERVATION FOR OBCs

†274. **SHRI ASHOK MAHADEORAO NETE:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any provision of reservation has been made for Other Backward Classes (OBCs) in the country;
- (b) if so, the details thereof particularly the percentage of reservation for OBCs in the State of Maharashtra;
- (c) the percentage of reservation for OBCs in Gadchiroli district of Maharashtra;
- (d) whether it is in accordance with the percentage of reservation made for OBCs in the State of Maharashtra; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a) to (e): The Central Government has provided 27% reservation to the OBCs in matters of recruitment to Central Government jobs and admission to Central Government Educational Institutions and this is applicable to the whole Country including the State of Maharashtra. The services under the State Governments, come under the List II of the Seventh Schedule i.e. State List of the Constitution. The information regarding the reservation given to OBCs by the State Governments is not centrally maintained.
